

[Sh. C.P. Mudala Giriappa]

National Highway No. 4 where a number of accidents take place every day and loss of lives and property is reported daily. A direct rail route already exists between Bangalore and Tumkur and hence there is a great need to construct a direct track between Tumkur and Davanagere. I urge upon the Government to take up the construction work of this direct railway track immediately.

(iii) Need to construct dams across Katla and Plana streams in Uttar Kannada district of Karnataka

SHRI G.S. BASAVARAJ (Tumkur): Katla and Plana are two streams originating in Western Ghats near Castle Rock in Uttar Kannada district. The scheme contemplates construction of two pick up dams across these two streams, an inter-connecting channel and a diversion tunnel. Waters from these two streams will be diverted to Supa reservoir in the adjacent Kalinadi basin for power generation to the extent of 100 MW in the existing and proposed power houses in Kali valley.

Detailed project report for the scheme was furnished to CEA/Central Water Commission in July, 1985 and the comments of various Directorates have also been received.

Since Supa reservoir has surplus capacity, this scheme is very attractive. However, the Union Government has not taken any decision on it.

I request the Government of India to give its final decision immediately.

[Translation]

(iv) Need for early completion of Ganga Barrage in Kanpur to overcome the drinking water problem

SHRI KESHARI LAL (Ghatampur) Mr. Chairman, Sir, the population of Kanpur

district is more than 40 lakh and there is a perpetual scarcity of drinking water in both the urban and the rural districts thereof. This problem acquires serious dimensions during Summer and the common man is confronted with many hardships. The urban drinking water problem can't be overcome unless and until the Ganga Barrage is constructed in Kanpur. The expenditure on this Barrage will go on increasing in proportion to the delay made to complete it. The problem of rural Kanpur is no less serious. The ponds and wells get dried during summer and people have to travel long distances to fetch water for themselves and their cattle.

Hence, I would like to request the Government to go ahead with the construction of the Ganga Barrage as soon as possible so as to complete it within the specified period of time so that a permanent solution to the urban drinking water problem is made. To overcome the problem of drinking water in rural Kanpur, there is the need for a thorough and indepth survey of the drought affected areas and subsequently installation of more deep tubewells capable of providing water round the year.

(v) Need to enact a law to prevent noise pollution in the country

SHRI RAJ MANGAL MISHRA (Gopalganj): Mr. Chairman, Sir, the problem of noise pollution has acquired serious dimensions throughout the country but the Government seems to pay no heed to it as yet. The illegal playing of records etc. by using loudspeakers on the occasions of marriage or any other ceremony tantamounts to troubling the public. One who resents this illegal act is pacified by saying that, this is an amusement for 2-3 days only and the noise pollution registers an unchecked increase that way. Our liberal policies and ineffective preventive laws on this count have indirectly helped to add to this problem of pollution. Consequently, the number of handicapped (deaf) has increased considerably besides affecting adversely the common man's sense of hearing. You can easily come across the gravity of the situation if only a survey of the